the cooperation of all Members of the House in order to get the scheme approved by the State Governments.

श्री हुकम चन्द कछवाय : मेरे प्रश्न के दूसरे भाग का उत्तर नहीं आया है। उन्होंने कहा है कि हर जिले में एक हजार व्यक्तियों को काम मिलेगा। कई जिलों में ऐसा नहीं हो रहा है। मैं जानना चाहता हूं कि इसके लिए सरकार कौन से कदम उठाने जा रही है ? इसका उत्तर नहीं आया है।

श्री मोहन धारिया : मैंने यह बताया है कि 321 जिलों में यह स्कीम मंजूर हो चुकी है और इम्प्लेमेंट हो रही है। इसके बारे में हमें इनफार्मेशन अच्छी मिले, इसके लिए हम भी कोशिश कर रहे हैं और इस काम में हम आपका भी सहयोग चाहते हैं।

श्री रामावतार शास्त्री : क्या यह सच है कि आए दिन सरकारी कर्मचारियों की छंटनी की जा रही है ? क्या यह भी सच है कि कल या परसों के सेंसर विभाग में काम करने वाले हजारों······

अध्यक्ष महोदय : रेलेवेंट सवाल करिए।

श्री रामावतार शास्त्री : जिनको बेकार बनाया जा रहा है, उनके लिए मैं सवाल पूछ रहा हूं। वहां हजारों लोगों को बेकार बना दिया गया है। यह चीज बहुत से सरकारी कार्यालयों में हो रही है। बेकारी के बारे में मैं बात पूछ रहा हूं····

अध्यक्ष महोदय : जो इससे संबंधित प्रश्न है वह करिए और बेकार सवाल मत करिए।

श्री रामावतार शास्त्री : बेकारी का सवाल कर रहा हूं।

अध्यक्ष महोदय : बेकार न करिए।

श्री रामावतार शास्त्री : बेकार नहीं सवाल कर रहा हूं। लाखों लोग जो नौकरी से निकाल दिए गए हैं ऐसे लोगों को फिर काम मिले, इसकी भी आप कोई योजना बनाएंगे या नहीं ?

SHRI MOHAN DHARIA : This House will kindly appreciate that whenever we provide employment it should be with some purpose—some production purpose or some administrative purpose. Even then, when any Government employee is to be retrenched for some reasons, it is the endeavour of Government to see that such employees get priority for re-employment.

अध्यक्ष महोदय : मैं सबसे पीछे वाले बेंचिज पर जाना चाहता हूं। जो बैक बेंचर्स आगे आ गए हैं, उनके पास नहीं जाऊंगा।

SHRI B. V. NAIK : Besides the additional schemes which we have, there is a considerable amount of reserve employment potential. For example, generally in most of the employing places, whether it is Government, non-Government or local body, 25 to 30 per cent of the employment reserve is still there. Has a clearcut decision been taken that for the time being at least this 25 to 30 per cent of the employment reserve would be brought down to zero ?

SHRI MOHAN DHARIA : This question was put last time also by the hon. Member. As I have said, while we are having a reappraisal of this plan, we are taking into consideration this reserve employment potential.

Bhubaneswar-Delhi Direct Dialling System

*372. SHRI RAMKANWAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether any suggestion has been received by Government from several Mem-

bers of Parliament for connecting Bhubaneswar with Delhi through Direct Dialling System; and

(b) if so, the reaction of Government in this regard ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : (a) Yes, Sir.

(b) Connection of State Capitals to Delhi by Subscriber Trunk dialling facility is an accepted principle of the Government and this is being implemented in phases as and when sufficient number of trunk circuits between the stations become available. Sufficient circuits to connect Delhi to Bhubaneswar are expected to be available when the Calcutta-Madras Coaxial cable System is completed between Calcutta and Cuttack in 1974.

श्री राम कंवर : भुवनेश्वर और दिल्ली के बीच सीधी टेलीफोन सेवा चालू नहीं है और अगर वहां टेलीफोन करना पड़ता है तो कलकत्ता होते हुए करना पड़ता है । इसलिए लोगों की कठिनाइयों को देखते हुए और संसद सदस्यों ने कितनी ही बार सरकार के सामने इस सुझाव को रखा है, इसको ध्यान में रखते हुए मैं आपसे पूछना चाहता हूँ कि जल्दी से जल्दी कब तक यह टेलीफोन सेवा चालू कर दी जाएगी ?

श्री हेमवतीनन्दन बहुगुणा : मैंने अर्ज किया है कि उसका बन्दोबस्त कर रहे हैं ।

श्री रामकंवर : यह कब तक हो जाएगा ?

श्री हेमवतीनन्दन बहुगुणा : 1974-75 तक ।

Guidelines for Governors

*373. SHRI MUKHTIAR SINGH MALIK : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the report of the 5-Member Governors' Committee regarding guidelines for the State Governors in discharging their constitutional role;

(b) whether the Committee has also expressed the view that in case of doubt about majority support to a Government, the Assembly should be convened in the shortest possible time to clear it; and

(c) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) Yes, Sir. The report of the Committee of Governors has been published.

(b) In Chapter V of the report, the Committee has examined at length as to how it should be determined whether the Legislative Assembly has withdrawn its confidence from a Council of Ministers.

(c) The Administrative Reforms Commission had also made a recommendation on the subject, in their report on Centre-State Relationships, and the recommendation is under examination. Before finalising their views on the matter, the Government will also take into account the views expressed in the report of the Committee of Governors.

SHRI MUKHTIAR SINGH MALIK : The hon. Minister has not committed about the recommendations of the 5-Member Governors' Committee. They have recommended that the session of the Assembly should immediately be called in case of doubt of majority in the Assembly enjoyed by the Council of Ministers. Further, I